NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

COCP No. 04/Chd/Pb/2017 IN CP No.154/Chd/Pb/2017

Sanjay Gupta ...Petitioner

Versus.

Ajay Gupta & Ors. ... Respondents

Present: Mr. Aman Bahri and Ms. Aastha Ray,

Advocates for petitioner.

Mr. Praveen Gupta, Advocate for the respondents.

To be listed alongwith CP No.154/Chd/Pb/2017 on 24.10.2017.

Sd/-(Justice R.P. Nagrath) Member(Judicial)

October 11, 2017